

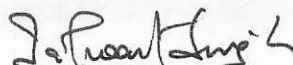
OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Judicial Officers are hereby detained for the period and purpose mentioned against their names during Winter Vacation of 2018:-

Name of Officer	Detention Period	Work Assigned
Sh. Virender Kr. Goyal Addl. Sessions Judge (West)	26.12.2018 to 29.12.2018 & 31.12.2018	For Supervision of Scrutiny of files and destruction of Dak in Hindi implementation Committee, Tis Hazari Courts, Delhi.
Sh. Tarun Sahrawat Addl. District Judge (Central)	26.12.2018 to 29.12.2018 & 31.12.2018	For Supervision of Scrutiny of files and destruction of Dak in Hindi implementation Committee, Tis Hazari Courts, Delhi.

The aforesaid Judicial Officers shall be entitled to avail compensatory leave in the year 2019 in lieu of the duty actually performed during Winter Vacation of 2018.


(TALWANT SINGH)

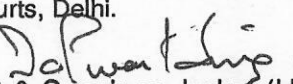
District & Sessions Judge (HQs)
Delhi

No. 2771/84499-519 W.V/DHJS/Gaz/2018

Dated 07 DEC 2018

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi New Delhi.
2. The District & Sessions Judge (West) (Officiating) Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The AO(J)/DDO, Administrative Branch (I, II & III), Hindi Section, General Branch, Record Room (Civil), Editorial Committee, Accounts Branch, Care Taking Branch (Central), Library, Pool Cars, Facilitation Centre, Tis Hazari Courts, Delhi.
5. The PS/Reader to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.


District & Sessions Judge (HQs)
Delhi